

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/390/ (IB)/2017
NAME OF THE PETITIONER(S) : SOUTHERN ELECTRIC CORPORATION
NAME OF THE RESPONDENT(S) : SABASH ENGINEERING (CHENNAI) PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. PARAMA SIVAN

N. ANANTHA KAVITHA

SABASH ENGINEERING
RESPONDENT


10.8.17

R. Nandhini
For S. S. Rajesh

petitioner



ORDER

Counsels for both the parties present and stated that there is a chance of settlement in the matter and in this regard both of them prayed for time. At request, time is enlarged. Put up on 18.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk